NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **18.06.2025** (WEDNESDAY) CHENNAI BENCH **(HYBRID MODE)**

<u>10.30 AM</u>

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Order

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 683/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 243/2025 For Exemption IA No. 682/2025	Revathi S Raghunathan Liquidator of SLO Industries Ltd. Vs Anil Kumar Ohja Promotor and Managing Director (Suspended), SLO Industries Ltd & 2 Ors.	Mr. K Pawan Jhabakh	

By order of Hon'ble Member (Judicial)

Chennai Bench

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